

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 327/TT/2023

Subject : Petition for determination of transmission tariff for the 2019-24 tariff period for 2 Nos. 400 kV GIS line bays at Koteshwar Sub-station under “Line bays associated with Northern Region System Strengthening Scheme-XXXVI” in the Northern Region.

Date of Hearing : **9.9.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and
15 Ors.

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Sneha, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Shri Sanjay Singh, Advocate, NRSS XXXVI TL
Shri Shryeshth R. Sharma, Advocate, NRSS XXXVI TL
Shri Vedant Choudhary, Advocate, NRSS XXXVI TL
Shri Anant Singh, Advocate, NRSS XXXVI TL
Shri V. C. Shekhar, PGCIL
Shri Nitish Kumar, PGCIL
Shri Jatin Mahani, NRSS XXXVI TL

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the instant matter is covered under the judgement passed by the APTEL in *Fatehgarh Bhadla Transmission Company Limited v. Central Electricity Regulatory Commission & Ors (2023 SCC Online APTEL 16)* and all the pleadings are complete. However, the learned counsel for the Respondent, NRSS XXXVI Transmission Limited (NRSS XXXVI TL) submitted that it will argue the matter.

2. Due to a paucity of time, the Commission, based on the consent of the parties, adjourned the hearing.

3. The matter will be listed for the hearing on **15.10.2024**.

By order of the Commission
Sd/-
(T. D. Pant)
Joint Chief (Law)